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**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**NO. HC.VII-03/2020/4861 IA**

From :- Shri Gautam Baruah  
Registrar (Vigilance)  
Gauhati High Court  
Guwahati

To,  
The District & Sessions Judge  
Dhemaji

Dated Guwahati, the 5<sup>th</sup> October, 2021.

Sub:- **Permission to avail Home Travel Concession (HTC)**

Ref:- Your letter No. DJDH/3254-56/2021 dated 30.09.2021

Sir,

With reference to the above, I am directed to inform you that Shri Parvez Ahsan Choudhury, Chief Judicial Magistrate, Dhemaji has been granted permission to avail Home Travel Concession (HTC) for the block period of 2020-2021, for the journey to his home town Guwahati w.e.f. from 10.10.2021 to 20.10.2021 alongwith his wife, son and daughter, by the shortest possible route, as per existing Rules.

Shri Choudhury may be informed accordingly.

Yours faithfully,

*scf*

**REGISTRAR (VIGILANCE)**

Memo NO. HC.VII-03/2020/ 4862-4864 IA. dated 5.10.2021

Copy to:-

1. The Principal Accountant General, (A&E), Assam, Guwahati for information.
2. Shri Parvez Ahsan Choudhury, Chief Judicial Magistrate, Dhemaji with reference to his letter No.CJDH/1627/2021 dated 27.09.2021.
3. The Project Manager, Gauhati High Court, Guwahati for information with request to take necessary steps for upload this letter in official website of this Hon'ble Court

*[Handwritten Signature]*

**REGISTRAR (VIGILANCE)**

*[Handwritten Initials]*